



File No. 10/03/2021-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड़,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 10th June 2021

ORDER

The NCLT Hyderabad benches are hereby reconstituted to take up the urgent matters through Video Conference as under:

NCLT, Hyderabad Bench (Court No. I)

1. Shri M.B. Gosavi, Member (Judicial)
2. Shri Veera Brahma Rao Arekapudi, Member (Technical)

NCLT, Hyderabad Bench (Court No. II)

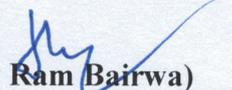
1. Shri M.B. Gosavi, Member (Judicial)
2. Dr. Binod K. Sinha, Member (Technical)

The Hon'ble members shall attend the bench (s) on every Wednesday, Thursday & Friday.

The Constitution of Bench as per section 419 (3) of the Companies Act, 2013.

This is in modification of Order of even number dated 19.4.2021 from 14.6.2021 to till further order.

This issues with the approval of Hon'ble Acting President, NCLT.


(Shiv Ram Bairwa)
Registrar, NCLT
Telephone: 24363451

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal.
4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Kochi/Amaravati/ Indore.
5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
6. NCLT web site/ Notice Board.
7. The Institute of Chartered Accountants of India, ITO, New Delhi.
8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
11. All Bar Councils.